

to bridge the gap between irrigation capacity and its utilisation;

(c) if so, what are the details thereof; and

(d) what would be the estimated irrigation capacity and its utilisation at the end of the Seventh Five Year Plan period?

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c) Steps taken include On-farm development works under the Command Area Development Programme, improved water management practices modernisation and stabilisation of existing projects and water budgeting.

(d) At the end of the Seventh Plan period, irrigation potential is expected to be about 80 million hectares and utilisation about 71.6 million hectares.

Clearance of Irrigation projects of Orissa

*314. SHRI SUBAS MOHANTY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the major irrigation projects in Orissa which the Central Government have cleared for implementation and the projects which are still in the process of clearance; and

(b) the total investment to be made on all these projects?

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b) Out of six major irrigation projects under implementation in Orissa under the State Plan, five projects have been cleared. Latest estimated cost of these six projects is Rs. 1798 crores and the likely expenditure on these projects upto the end of Seventh Plan is anticipated to be about Rs. 638 crores.

Recording of ground water table

*315. SHRI SUSHIL BARONGPA: SHRIMATI VEENA VERMA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that ground water table is gradually going down in some parts of Madhya Pradesh and also in various parts of the country because of less rainfall and over-exploitation of ground water potential;

(b) whether the Central Government have any proposal to deploy experts so as to identify the schemes through which the ground water table can quickly be recharged and whether the Central Government are also considering to finance such ground water recharging investigation schemes; and

(c) if so, how much assistance is being given to Madhya Pradesh for the year 1989-90 for the purpose?

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The Central Ground Water Board have undertaken studies on artificial recharge of ground water.

(c) An allocation of Rs. 350 lakhs for Centrally Sponsored Schemes of soil conservation in the catchment area of river valley projects in Madhya Pradesh and Rs. 75 lakhs for integrated water-shed management in the Sone river catchment has been proposed for 1989-90.

Pay structure of the Officers of the Indian Forest Service

*316. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Indian Forest Service Association has expressed resentment for not making their pay structure a rational one and